

**Central Administrative Tribunal
Principal Bench**

OA No.1093/2019

New Delhi, this the 18th day of November, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ashvini Jaiswal, Group 'B'

Age 29 years

Tech. Officer

S/o Shri Ravindra Kumar Jaiswal

R/o Room No.2, IIIrd Floor, K-5 Apartment

Shyam Nagar Colony, Okhla Phase-III

New Delhi.

...Applicant

(By Advocate : None)

Versus

1. Union of India
Through its Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi.
2. Food Safety & Standard Authority of India
Through its Chief Executive Officer
FDA Bhawan, Kotla Road
New Delhi. ...Respondents

(By Advocate : Shri Manjeet Singh Reen for R-1
Shri Ahmad Tamim Khan for R-2)

Order (ORAL)

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

No one present on behalf of applicant even on the revised call. Learned counsel for respondents no.1 & 2 are present. The order-sheet shows that even no one was present on the previous

date on behalf of the applicant. Therefore, the OA is dismissed in default of the applicant.

(PRADEEP KUMAR)
Member (A)

(JUSTICE VIJAY LAKSHMI)
Member (J)

'uma'